

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.2543
TO BE ANSWERED ON 01.12.2016**

“Allocation of Coal to States”

2543. SHRI ARJUN LAL MEENA:

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has fixed the quota for various States to allocate coal;
- (b) if so, the details thereof; and
- (c) the quantum of coal provided to Hindustan Zinc Limited located at Udaipur during the last three years and the current year ?

A N S W E R

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) & (b): New Coal Distribution Policy (NCDP) 2007 provides for distribution of coal to consumers in small and medium sector through agencies nominated by State Government authorities. The annual cap of distribution of coal through State Nominated Agencies has been increased from 4,200 tonne to 10,000 tons w.e.f. 27.09.2016 for small, medium sector and others. The quantity of coal earmarked for distribution to these agencies is 8 Million Tonnes annually.

(c): Coal despatched to Hindustan Zinc Ltd. during the last three years and current year till September, 2016 is in the table below:

(Figures in thousand tonnes)

Consumer	2013-14	2014-15	2015-16	2016-17 (upto September, 2016)
Hindustan Zinc Ltd.	699.40	256.01	435.81	0.00

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